

Sl.No.	State	No of trash-skimmers	Location
3.	Bihar	1	Patna
4.	Jharkhand	1	Sahibganj
5.	West Bengal	2	Nabdwip, Howrah
6.	Delhi	1	Delhi

(c) A comprehensive Ganga River Basin Management Plan (GRBMP) has been prepared by the consortium of Indian Institutes of Technology (IITs) with the objectives of taking comprehensive measures for restoration of river Ganga in its basin.

Based on this approach, District Ganga Committees constituted under the provisions of the River Ganga (Rejuvenation, Protection and Management) Authorities order, 2016 have to prepare plan for protection, control and abatement of pollution in River Ganga and its tributaries and their river bed abutting the specified District and which may be recommended by the State Governments, State Ganga Committees and NMCG for adoption and completion. 47 District Ganga Committees have accordingly been notified.

Further, Hon'ble NGT in its order dated 15.12.2017 in the matter of O.A. No. 200 of 2014- M.C. Mehta Vs. Union of India and Ors. has *inter alia* directed that "area of 100 mtrs. from the edge of the river shall be treated as Prohibitory Zone while 100 mtrs. to 300 mtrs. would be treated as Regulatory Zone and till the time the State notifies the restricted activities, there shall be no construction activity even in the Regulatory Zone."

Further, the State of Uttarakhand *vide* its G.O. No. 1995/V-2-2017-58(AA)/2014 has issued Regulatory Policy, guidelines and by laws for regulation of construction activities in the hilly areas on the banks of river Ganga above Rishikesh.

Relief and rehabilitation for Polavaram Dam evacuees

1907. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the tribal evacuees subjected to submergence under the Polavaram Major Irrigation Project have not received their share under the Relief and Rehabilitation Package even after a decade;

(b) if so, the details thereof, along with the reasons therefor; and

(c) the corrective steps taken by Government to investigate the charges of large scale misappropriation in first phase of compensation?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) Polavaram Project is being executed by Government of Andhra Pradesh on behalf of Government of India. As reported by the State Government of Andhra Pradesh, total number of Project Displaced Families (PDFs)/Project Affected Families (PAFs) from the submergence of Polavaram project is 98818, out of which 55113 are Scheduled Tribes (STs). As on 28.02.2018, an area of 3833.68 acre has been acquired incurring an expenditure of ₹ 130.97 crore and provided to 1774 ST PDFs covering 30 habitations under provision of land for land. Further, the R&R entitlements of ₹ 27.52 crore have been paid to 1351 ST PDFs, and out of them 1019 have been shifted to Rehabilitation and Resettlement (R&R) centres.

The works of R&R are being carried out by the State Government. They have intimated that there is no misappropriation in respect of disbursement of the Rehabilitation and Resettlement package to the PDFs.

Opposition to monitoring system by 'Ganga Sabha'

1908. SHRI MAJEED MEMON: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the 'Ganga Sabha' has opposed the district administration's proposal to install a monitoring system that will display the purity of the water in the Ganga river at the ghat;

(b) if so, the reasons therefor; and

(c) whether Government is planning for other projects for the 2021 Haridwar Mahakumbh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) and (b) No information is available with National Mission for Clean Ganga (NMCG) that 'Ganga Sabha' has opposed the district administration's proposal to install a monitoring system that will display the purity of the water in the Ganga river at the ghat.

(c) No project, in particular, for Haridwar Mahakumbh is under consideration at present. However, 4 projects of sewerage infrastructure are under execution in Haridwar. The completion of these projects will result in cumulative sewage treatment capacity of 145 Million Litres Per Day (MLD), which will be adequate to cater to Sewage Treatment Plant (STP) demand of the city till year 2035 including floating population.